

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 10338 of 2021-DB

(Arising out of OIO-KND-CUSTM-000-COM-15-20-21 Dated-03/02/2021 passed
Commissioner of CUSTOMS-KANDLA)

SHIVTEK INDUSTRIES PRIVATE LIMITED

802-804 Pearl Best Height Tower-Ii Netaji
Subhash Place Pitampura
New Delhi

.....Appellant

VERSUS

C.C.-KANDLA

Custom House, Near Balaji Temple,
Kandla, Gujarat

.....Respondent

APPEARANCE:

Shri. Pramod Kumar Rai & Shri. Jayant Kumar Advocates for the Appellant
Shri. Sanjay Kumar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 16.03.2023
DATE OF DECISION:06.04.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10335 of 2021.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

PRACHI